

F.No.36(16)/2015-Judl.
Ministry of Law & Justice
Department of Legal Affairs
Judicial Section

Shastri Bhavan, New Delhi
.03rd March, 2015

ORDER

In supersession of all earlier orders relating to Senior Panel Counsel and Central Government Counsel for High Court of Orissa, the President is pleased to engage the following Advocates as Senior Panel Counsel and Central Government Counsel for conducting the Central Government cases with immediate effect for a period of three years or until further orders, whichever is earlier.

HIGH COURT OF ORISSA

SENIOR PANEL COUNSEL

SL NO	Name & Address	Contact No	Enrolment No with Date
1	Gopal Kumar Aggrawal Banka bazaar, PO Chandini Chowk, Distt. Cuttack-1	09437068279	O741/1990
2	Siva Mohanty, Bidanasi Baulachhak, PO-Bidanasi, Cuttack, Orissa	09338156379	0-283/1988
3	Ranjeeta Pattanaik HIG-141, Phase 7, Sailsree Vihar, Bubneshwar	08895300901	D/1723/1999

CENTRAL GOVT. COUNSEL

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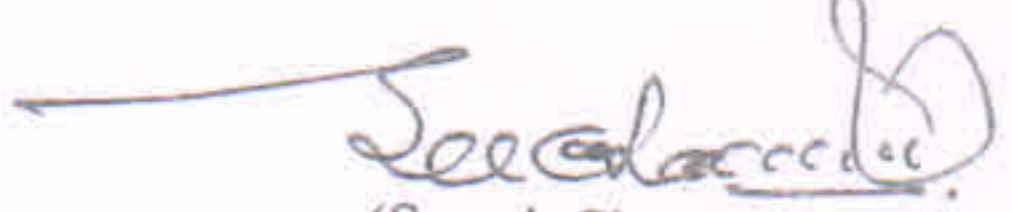
SL NO	Name & Address	Contact No	Enrolment No with Date
1	GYNALOKA MOHANTY At- Mansinghpatna, Malia Sahi, Cuttack-753008, Odisha	09437311986	2786/1999
2	DIPTI RANJAN SWAIN At-Town Hall Road, Po-Telenga Bazar, Cuttack, Odisha	09437385634	0661/93
3	ARABINDA MOHANTY At-7D/1161, Sector-9, C.D.A., Cuttack, Odisha	09437717080	1276/1999
4	RADHEY SHYAM CHIMANKA At-Plot No- C-16, Sector-6, Markat Nagar. Po-Bidanasi , Cuttack, Odisha	09437008008	139/1980
5	BIJOY LAXMI TRIPATHY At-Plot No- F/505, Sector-6, C.D.A.,Po-Bidanasi ,Cuttack-14, Odisha	09437450048	559/1988



6	KAILASH CH. KAR At-Kine House Lane, Upar Telenga Bazar,Cuttack-753009, Odisha	09337267692	342/1978
7	DEBENDRA KUMAR SAHOO At-Plot No-D/24, Sector-7, C.D.A., Cuttack-14, Odisha	09338121159	205/1981
8	PRAVAT KUMAR PADHI At-Keonjhar Colony, Po-Tulasipur Cuttack-753008, Odisha	09238588067	707/1992
9	SANJUKATABALA DAS C/o-Dr. Bichitrananda Mohanty, At- Nirmal Kutira, Po-Telenga Bazar,Cuttack-9, Odisha	09437450505	O-379/1987
10	DAYANIDHI LENKA At-Plot No- D/602, Sector-6, C.D.A., Po-Bidanasi ,Cuttack- 7530014, Odisha	09861066273	O-350/1994
11	BIBEKANANDA NAYAK At-Plot No- 551/F, Sector-6, C.D.A., Po-Bidanasi ,Cuttack- 7530014, Odisha	09337268091	O-522/1984
12	MILAN KUMAR BADU At/Po-Telenga Bazar, Purighat, Cuttack-9, Odisha	09437027369	O-135/1988
13	BIMBISAR DASH At-Plot No-1262/C, Sector-6, C.D.A., Po-Bidanasi, Cuttack, Odisha	09437026286	O-354/1989
14	CHANDRAKANTA PRADHAN At-Qtr.No-1C/16, Sector-9 C.D.A., Cuttack , Odisha	09437778084	O-2136/1999
15	DULAL SATYANARAYAN JETHI At-Matha Sahi, Po-Tulasipur, Cuttack, Odisha,	09437385409	O-894/1988
16	Himansu Sekher Panda At: C/O-Giridhari Kar At/Po: Chandini Chowk Near Prajatantra Office, Cuttack-753002	099377522354	O-1374/2004
17	Mahendra Kumar Pradhan M N Building, Ravi Talkies Road, Bhubneshwar-2 Distt. Khurda Orissa	08018609615	D/445/2000

2. The engagement of above advocates will be governed by the terms and conditions contained in this Department's OM No.26(1)/99-Judl. dated 24th September,1999 read with OM No.26(1)/2005-Judl. dated 31st January, 2008 and 26(1)/2011-Judl. dated 01.09.2011.

3. Hindi version of this order will follow.


(Suresh Chandra)
Joint Secretary & Legal Adviser

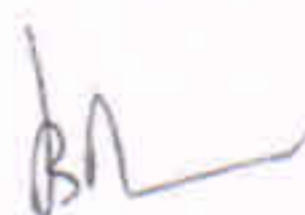


To

All the above advocates.

Copy to:-

1. Shri Anup Kumar Bose, Assistant Solicitor General, GOPALJEW LANE, CHOUDHURY BAZAR, CUTTACK-753001 (ODISHA) E-mail advanupbose54@gmail.com (M) 09438615773
2. The Register, High Court of Orissa, Cutttak.
3. The Accountant General, Orissa, Cutttack.
4. The Pay & Accounts Officer, Department of Legal Affairs, New Delhi
5. PS to ML&J/PS to Law Secretary/PS to Legislative Secretary.
6. Cash (LA) Section.
7. Hindi unit for Hindi version of this order.
8. Guard File/Judicial Section with 5 s/copies.


(B.S. Sharma)
Superintendent (Legal)

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Judicial Section

Shastri Bhavan, New Delhi
03rd March, 2015

ORDER

In supersession of all earlier orders relating to Senior Central Government Standing Counsel and Additional Central Government Standing for CAT, Cuttack Bench, the President is pleased to engage the following Advocates for conducting the Central Government cases with immediate effect for a period of **three years** or until further orders, whichever is earlier.

CENTRAL ADMINISTRATIVE TRIBUNAL, CUTTACK BENCH
SENIOR PANEL COUNSEL

1	SARBESWAR BEHERA At-Khatbin Sahi, Po-Tulasipur, Po- Buxibazar, Cuttack-753001, Odisha	09437016384	324/1992
<u>ADDITIONAL CENTRAL GOVT. STANDING COUNSEL</u>			
1	BIBHU PRASAD NAYAK At-Jyoti Bihar, Po-Bidanasi, Cuttack, Odisha	09437596653	O-303/1998
2	SATYA BRATA MOHANTY At- Plot No-E/1, Sector-6, C.D.A., Po-Bidanasi, Cuttack, Odisha	09437311100	1131/1995
3	ANANTA KUMAR MOHAPATR At- Sutahat, Maniguha Lane (Near U.P.School), Po-Buxibazar, Cuttack, Odisha	09437028055	O-175/1982
4	GHASIRAM VERMA At- Plot No-7D/1233, Sector-9, C.D.A, Po- Bidanasi, Cuttack-14, Odisha	09238617110	O-188/1977
5	BISWA RANJAN SWAIN At-Netaji Nagar, Po- Madhupanta, Cuttack-753010, Odisha	09337355619	1449/2005
6	MANAS MOHANTY At- Sriram Nagar, Near-Ruchi Spices, Po- Madhupatna, Cuttack-753010, Odisha	09437167163	O-2909/99

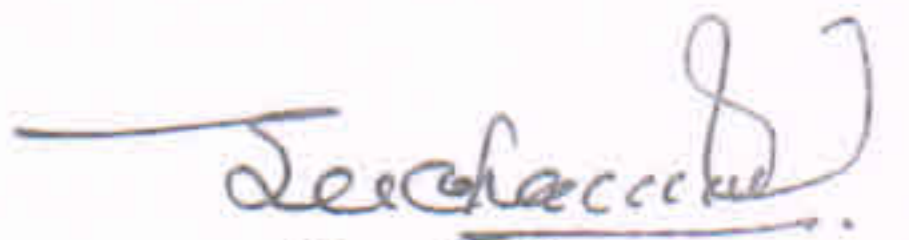




7	BANI DUTTA RAY MOHAPATR At-Sekh Bazar, New Colony, Po-Tulasipur, Cuttack-753008, Odisha	09437274866	O-1222/1994
8	PREM KUMAR MOHANTY C/o- D.P. Mohanty (Sr. Advocate) At-Purighat, Po-Telengabazar, Cuttack-753009,	09937566353	O-1279/94
9	SATYABRATA PANDA At- Plot No-1077/D, Sector-6, Po- Bidanasi, Cuttack, Odisha	09861038735	O-1701/2003
10	AMITAB PRADHAN C/o-Jishnu Ray, At-Kaligali, Po-Chandni Chowk, Cuttack, Odisha	09437302026	O-597/2003
11	DILLIP KUMAR MALLICK At-Plot No-82/F, Sector-7, C.D.A, Po- Bidanasi, Cuttack-753014, Odisha	09938640075	O-1911/1997
12	AVIN CHANDRA DEO At- Kamalpur, Po-Arunodaya Market, Cuttack-753012, Odisha	09439715292	O-394/1994
13	CHANDRA MADHAV SINGH C/o- Ashok Kumar Sahoo, (Srikrushna Bhawan) At-P.C.Sarkar Lane, Po-Arunodaya Market, Cuttack-753012, Odisha	0986343583	O-317/2003
14	JITENDRA KUMAR NAYAK At-Nayak Bhawan, Cuttack Road, Bhubaneswar -6, Dist: Khurda. Odisha	09437070166	O-1387/1994
15	Sangram Kumar Singh Sector 6, CDA, Plot No. C/1565/12, Cuttack-14	09937375079	O/1393/1999
16	Sudhir Kumar Patra Plot No. B/887, At CDA, Sector 6, Cuttack-14	09437088514	O/594/1993
17	Swapna Mohapatra	09868999289	O-256/1988

2. The engagement of above advocates will be governed by the terms and conditions contained in this Department's OM No.26(1)/99-Judl. dated 24th September,1999 read with OM No.26(1)/2005-Judl. dated 31st January, 2008 and 26(1)/2011-Judl. dated 01.09.2011.

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 (Suresh Chandra)
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(B.S. Sharma)
Superintendent(L)
